

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-8-2020

Mr. Michael Odikpo Okafor

... Applicant.

Versus

1. State & 2 ors.

... Respondents.

Shri K. Paulekar, Advocate for the Applicant.

Coram : Nutan D. Sardessai, J.

Dated : 12th June, 2020

P.C.:

Issue notice to the respondents returnable on 22.06.2020.

2. Shri K. Paulekar, learned Advocate seeks leave to upload the copy of the complaint during the course of the day. Leave granted.

3. Stands over on 22.06.2020.

Nutan D. Sardessai, J.

MF/-